

Passenger Amenities

2376. Shri Kumbhar: Will the Minister of Railways be pleased to state:

(a) the action taken on repeated complaints and representations made by the passengers and general public about the insanitary condition of compartments which run without electric lights, fans and water on the branch line from Sambalpur to Jharsuguda on the South Eastern Railway; and

(b) the number of First and Second Class Coaches running on the branch line?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) There have been two complaints on train lighting since March 1958. Arrangements have been made to instal a battery charging plant at Jharsuguda to ensure satisfactory lighting on this branch line.

The single rake serving this 30-mile branch line is thoroughly washed, cleaned and watered at Jharsuguda and drycleaned at Sambalpur between trips each way.

(b) One composite First, Second and Third Class bogie of seating accommodation;

1st Class—8 berths or 12 seats

2nd Class—12 seats.

The occupancy is 24 per cent. for 1st Class, and 5 per cent. for 2nd Class.

18 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS ISSUED UNDER THE
ESSENTIAL COMMODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955, a copy of each of the following notifications:—

(i). G.S.R. No. 751 dated the 30th August, 1958 making certain

amendment to the Manipur Foodgrains (Movement) Control Order, 1956.

(ii) G.S.R. No. 758 dated the 29th August, 1958 containing the Uttar Pradesh Foodgrains (Export Control) Order, 1958.

(iii) G.S.R. No. 781 dated the 4th September, 1958. [Placed in Library, See No. LT-927/58.]

(iv) G.S.R. No. 782 dated the 4th September, 1958.

(v) G.S.R. No. 783 dated the 4th September, 1958 making certain further amendment to the Rajasthan Gram (Prohibition of Export) Order, 1958.

(vi) G.S.R. No. 787 dated the 7th September, 1958. [Placed in Library, See No. LT-928/58.]

SUMMARY OF BUDGET ESTIMATES OF
INDIAN AIRLINES CORPORATION AND AIR-
INDIA INTERNATIONAL CORPORATION

The Deputy Minister of Civil Aviation (Shri Mohiuddin): I beg to lay on the Table, under sub-rule (5) of Rule 3 of the Air Corporations Rules, 1954, a copy of each of the following papers:—

(1) Summary of Budget Estimates of Revenue and Expenditure of the Indian Air Lines Corporation for 1958-59.

(2) Summary of Actual Capital Expenditure for 1956-57, Budget Estimates and Revised Estimates for 1957-58 and Budget Estimates for 1958-59 of Indian Airlines Corporation. [Placed in Library, See No. LT-930/58.]

(3) Summary of Budget Estimates of Revenue and Expenditure of the Air India International Corporation for 1958-59.

(4) Summary of Actuals for 1956-57 and Budget Estimates and